

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.432

Appeal No. 415/252/ND/2020

IN THE MATTER OF:

| | | |
|---|-----|------------|
| Bharat Jatropa Garden Estates Private Limited | ... | Applicant |
| Versus | | |
| ROC | ... | Respondent |

Order under Section 252.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashish Jha, Proxy-Counsel
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
24.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV